

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.

Original Application No.83 of 2020(SZ)

Tribunal on its own motion
Suo Motu based on the News Item in
Dinamalar, Chennai News paper
Dt.15.06.2020, "Indifference in
Maintenance inspite of de-silting
Sadayanguppam lake has become a Gutter"

...Applicant(s)

Vs

The Principal Secretary to Government,
Public Works Department,
Secretariat, Fort St. George,
Chennai & 5 others.

...Respondents

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Filed by
Thiru. C. Kasirajan
Advocate, Chennai.

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Vs

- 1 The Principal Secretary to Government,
Public Works Department,
Secretariat, Fort St. George,
Chennai.
- 2 The Secretary of Govt. of Tamil Nadu
Department of Environment,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu – 600 009.
- 3 Additional Chief Secretary to Govt. of Tamil Nadu
Municipal Administration and Water Supply
Department,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu – 600 009.
- 4 The District Collector,
Tiruvallur District,
First Floor, Collectorate,
Thiruvallur – 602 001.
- 5 Greater Chennai Corporation,
Rep. by its Commissioner,
Ripon Building,
Chennai – 600 003.
- 6 The Chairman,
Tamil Nadu State Pollution Control Board,
Chennai.

...Respondents

REPORT FILED ON BEHALF OF THE 6TH RESPONDENT
TAMIL NADU POLLUTION CONTROL BOARD.

I, G. Gopalakrishnan, son of Thiru. V. Gandhi, Hindu, aged about 57 years, having office at No.76, Mount Salai, Guindy, Chennai-600 032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board and I am filing this Report on behalf of the 6th Respondent Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the Hon'ble NGT (SZ) has passed order dated 17.11.2020 and directed inter alia as follows:-

"It is seen form the report submitted by the Pollution Control Board that water samples were collected on 13.11.2020 and sent for analysis.

Considering the above circumstances, we feel that some more time can be granted to the committee as well as to the individual departments who are bound to carryout the directions of the committee to submit their independent reports as well and they are directed to file the respective reports on or before 23.12.2020".

3. It is respectfully submitted that in pursuance to the above said NGT order, the alleged site of Sadayankuppam Lake was inspected by the DEE, TNPCB, Ambattur on 13.07.2020 along with Joint Committee members.

G. Gopalakrishnan
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD
76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

During Inspection, the Lake was found dry. There are no industrial units located around the lake. It was also noticed that there was no discharge of sewage let into the lake.

4. It is further submitted that, further the lake was inspected by the officials of the DEE, TNPCB, Ambattur on 13.11.2020, the samples was collected and sent for analysis. The Report of Analysis for the samples collected on 13.11.2020 shows that fecal coliform of 93MPN/100ml. There is no visible sewage/sullage or trade effluent discharge into the lake. As there is no sewage/sullage or any trade effluents being let into lake, presence of fecal coliform may be due to open defecation of the people from the nearby Sadayankuppam Village.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

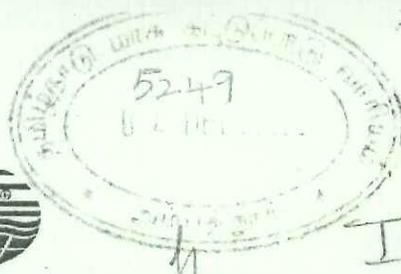

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD
76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.
BEFORE ME

VERIFICATION

I, G. Gopalakrishnan, S/o. Thiru. V. Gandhi, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai - 600032, do hereby submit that the contents of the above report are true to the best of my knowledge through records.

Verified at Chennai on this 19th day of February, 2021.


JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD
76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.



TAMIL NADU POLLUTION CONTROL BOARD
ADVANCED ENVIRONMENTAL LABORATORY

INSIDE

SADAYANKUPPAM
LAKE

From

Thiru. Sankara Subramanian, M.Sc.,
Assistant Director (Lab)
Advanced Environmental Laboratory,
Tamil Nadu Pollution Control Board
No.76, Mount Salai, Guindy,
Chennai - 600 032.

To

The District Environmental Engineer ✓
Tamil Nadu Pollution Control Board,
No.77 A, South Avenue Road,
Ambattur Industrial Estate,
Chennai - 600 058.

Nov 2020

Letter No. TNPCB/AEL/CHN/AD(L)/NGT Sample/ROA No. Nov-1103

2020-2021/ Dated: 28.11.2020

Sir,

Sub: Analysis of Water/Effluent Samples- Report of Analysis Furnished-
Reg.

- Ref:**
- 1 Your Letter No. DEE/TNPCB/AMB/NGT. O.A. No.83 of 2020/ROA/2020,
Dated : 13.11.2020
 - 2 This Office Ack. No.14150/ Dated:13.11.2020

AEE(S)PI

21/12/2020

Please find enclosed the report of analysis in duplicate for each Code Number of the

NGT Sample(S) details below at Board Cost.

Sl. No.	Code No.	Analysis Charges (Rs.)	Sampling Charges (Rs.)	Total (Rs.)
1	SR-01/11	2860	550	3410
Total				3410
(Rupees Three Thousand Four Hundred and Ten only)				

Assistant Director (Lab)
Advanced Environmental Laboratory
TNPC Board, Chennai.

Encl.: As stated above

Copy to File

21/12/2020

TAMIL NADU POLLUTION CONTROL BOARD
ADVANCED ENVIRONMENTAL LABORATORY

No. 76, MOUNT SALAI, GUINDY,

CHENNAI - 32.

TEST REPORT



RLR - TC6873200000001437F

ROA No. Nov-1103 /2020 - 2021/ Dated: 28.11.2020

Name and Address of the sender	:	The District Environmental Engineer, Tamil Nadu Pollution Control Board, Ambattur, Chennai-600 058.		
Nature and number of samples	:	1 Number of NGT Sample	Sample quantity 2.5 L	Sealed and fastented in 2.5 L polythene container
Date and time of sample collection	:	13.11.2020 11.45 AM	Date the time of sample receipt at the lab	13.11.2020 at 12.30 PM
Point of Collection	1	Untreated - Inside sadayankuppam lake		
Analysis Starting date	:	14.11.2020	Analysis Completion date	28.11.2020

Sl. No.	DEE Code No.	Unit	SR-01/11	Test Method
	Lab Code No.		Nov-1103	
	Parameters			
1	pH @ 25°C	Number	5.77	APHA 23rd Edn 2017, 4500 H+ B
2	Total Suspended solids @ 105°C	mg/L	14	APHA 23rd Edn 2017, 2540 D
3	Total Dissolved Solids @ 180°C	mg/L	1896	APHA 23rd Edn 2017, 2540-C
4	BOD (3 days @ 27°C)	mg/L	10	IS 3025 - 1993, Reaff: 2009
5	COD	mg/L	64	IS 3025 (Part - 58), Reaff 2006
6	Total Nitrogen	mg/L	12.32	—
7	Ammoniacal Nitrogen	mg/L	6.78	APHA 23rd Edn 2017, 4500 - NH3
8	Faecal Coliform	MPN/ 100ml	93	APHA 23rd Edn 2017,-9221 B,E
9	Total Coliform	MPN/ 100ml	790	APHA 23rd Edn 2017,-9221 B,C
10	E-Coli	mg/L	**	—

Note: < BDL indicates Less that minimum detectable limit.

** - Facility not available

Authorized Signatory
[AD (L), Dy.CSO]
[Sankara Subramanian, B. Helen Mary]

2/12/2020

TAMIL NADU POLLUTION CONTROL BOARD
ADVANCED ENVIRONMENTAL LABORATORY
No. 76, MOUNT SALAI, GUINDY,
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TEST REPORT

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**REPORT FILED ON BEHALF OF THE
6TH RESPONDENT - TAMIL NADU
POLLUTION CONTROL BOARD**

**Advocate for Respondent No.TNPCB
Thiru.Kasi Rajan,
Advocate, Chennai.**

Date:19.02.2021.

Date of hearing on 23.03.2021